

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH

ITEM No. 122
(IB)-1788(PB)/2018

IN THE MATTER OF:

Sarika Somvanshi & Ors.

.... Applicant/petitioner

Vs.

M/s. R.S. Stones Pvt. Ltd.

.... Respondent

Order under Section 7 of IBC, 2016

Order delivered on 26.11.2019

Coram:

SH. AJAY KUMAR VATSAVAYI
HON'BLE MEMBER (JUDICIAL)

SH. S.K MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner/Applicant: Mr. Kushal Bansal, Adv.

For the respondent

Mr. Shreyus S. Joshi, Adv.

Mr. Mukesh, Adv. for RP.

ORDER

CA-2428(PB)/2019:-

Learned counsel for the RP submits that the notices in this application have already been served and seeks time to file service affidavit. Let the service affidavit be filed within a week.

List on 16.12.2019.

- Sd -

(S. K. MOHAPATRA)
MEMBER (TECHNICAL)

- Sd -

(AJAY KUMAR VATSAVAYI)
MEMBER (JUDICIAL)

26.11.2019
Aarti Makker